

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:476
ANSWERED ON:24.02.2011
CONSERVATION OF PONDS
Amlabe Shri Narayan Singh

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether funds are sanctioned by the Government under any Central Scheme for repair and renovation of land-revenue ponds;
- (b) if so, the details thereof;
- (c) whether proposals have been received from the Government of Madhya Pradesh for repair and renovation of ponds in the State;
- (d) if so, the details thereof; and
- (e) the decision taken thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES AND MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a) Funds are sanctioned to the State Governments under the State Sector scheme for Repair, Renovation and Restoration of water bodies with domestic support.
- (b) The scheme has an outlay of Rs.1250 crore during the XIth Plan period. Funds to the extent of Rs.146.16 crore has been released to the State Government of Orissa and Karnataka during 2009-10. A sum of Rs. 250.41 crore has also been released to the State Government of Andhra Pradesh, Bihar, Uttar Pradesh and Madhya Pradesh (Bundelkhand) during the year 2010-11 as on 21.02.2011.
- (c) to (e) The Planning Commission has fixed a ceiling of Rs. 7.33 crore for release to Madhya Pradesh under the scheme of Repair, Renovation and Restoration of water bodies during 2010-11 and accordingly, on the basis of proposal received from the State Government of Madhya Pradesh, a sum of Rs. 7.33 crore has already been released to the State Government under Bundelkhand package during 2010-11.